

ITEM NO.8

COURT NO.6

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8430/2018

VIJAY KUMAR JAIN

Appellant(s)

VERSUS

STANDARD CHARTERED BANK & ORS.

Respondent(s)

(IA NO. 126715/2018-VACATING STAY)

WITH

W.P.(C) No. 1266/2018 (X)

(FOR ADMISSION and IA No.147338/2018-APPROPRIATE ORDERS/DIRECTIONS)

Date : 23-01-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s)

Mr. Shyam Divan, Sr.Adv.
Mr. Arvind Kumar Gupta, Adv.
Ms. Henna George, Adv.
Mr. Jay Zaveri, Adv.
Ms. Sugandha, Adv.
Ms. V.S. Lakshmi, Adv.
Mr. A. Venayagam Balan, AOR

Ms. Sonia Dube, Adv.
Mr. S. Chakraborty, Adv.
Ms. Surbhi Anand, Adv.
Ms. H. Verma, Adv.
M/s. Legal Options, AOR

For Respondent(s)

Dr. Abhishek Manu Singhvi, Sr.Adv.
Mr. Raunak Dhillon, Adv.
Ms. Ananya Dhar Choudhury, Adv.
Mr. Tarun Agarwal, Adv.
M/s. Cyril Amarchand Mangaldas, AOR

Mr. Sanjay Jain, ASG
Mr. Kailash Vasudev, Sr.Adv.
Mr. Prashant Singh, Adv.
Ms. Sunita Sharma, Adv.
Mr. Arvind Kumar Sharma, Adv.

Mr. Faisal Sherwani, AOR

Mr. Dhruv Devan, Adv.
Ms. Yashna Mehta, Adv.
Mr. S. S. Shroff, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard the arguments of Mr. Shyam Divan, learned senior counsel appearing for the appellant and Dr. Abhishek Manu Singhvi, learned senior counsel for the respondents in part.

List tomorrow i.e. Thursday, the 24th January, 2019 for further arguments as part-heard at 10.30 a.m.

(MANAV SHARMA)
COURT MASTER (SH)

(KAILASH CHANDER)
ASSISTANT REGISTRAR